

I. Notifications of the Ministry of Commerce and Industry**II. Report and Accounts (2021-22) of NID, Kurukshetra and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PARKASH): Sir, I lay on the Table—

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade), issued under Section 16 of the Bureau of Indian Standards Act, 2016:-

- (1) No. S.O. 4092 (E), dated the 18th September, 2023, publishing the Flux Cored Solder Wire (Quality Control) Order, 2023.
- (2) No. S.O. 4240 (E), dated the 27th September, 2023, publishing the Miscellaneous Steel Products (Quality Control) Order, 2023.
- (3) No. S.O. 4241 (E), dated the 27th September, 2023, publishing the Aluminium and Aluminium Alloy Products (Quality Control) Order, 2023.
- (4) No. S.O. 4242 (E), dated the 27th September, 2023, publishing the Precision Roller and Bush Chains, attachments and associated chain sprockets (Quality Control) Order, 2023.
- (5) No. S.O. 4243 (E), dated the 27th September, 2023, publishing the Self- Contained Drinking Water Cooler (Quality Control) Order, 2023.
- (6) No. S.O. 4595 (E), dated the 20th October, 2023, publishing the Copper Products (Quality Control) Order, 2023.
- (7) No. S.O. 4596 (E), dated the 20th October, 2023, publishing the Drums and Tins (Quality Control) Order, 2023.
- (8) No. S.O. 4646 (E), dated the 25th October, 2023, publishing Door Fittings (Quality Control) Order, 2023.
- (9) No. S.O. 4647 (E), dated the 25th October, 2023, publishing the Bottled water dispensers (Quality Control) Order, 2023.
- (10) No. S.O. 4649 (E), dated the 25th October, 2023, publishing the Helmet for Police Force, Civil Defence and Personal Protection (Quality Control) Order, 2023.
- (11) No. S.O. 5022 (E), dated the 22nd November, 2023, publishing the Steel Wires or Strands, Nylon or Wire Ropes and Wire mesh (Quality Control) Order, 2023.

[Placed in Library.For (1) to(11) See No. L.T. 10450/17/23]

(ii) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade) Notification No. S.O. 5029 (E), dated the 23rd November, 2023, publishing the Legal Metrology-Material Measures of Length (Quality Control) Order, 2023, issued under Section 16 read with Section 17 and sub-section (3) of Section 25 of the Bureau of Indian Standards Act, 2016.

[Placed in Library. See No. L.T. 10450/17/23]

(iii) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade) Notification No. S.O. 4255 (E), dated the 29th September, 2023, prohibiting the manufacture, possession and import of the electric detonator (explosive of Class 6 Division 3 or UN Class 1 Division 1) throughout the country with effect from 1st April, 2025, issued under clause (a) of sub-section (1) of Section 6 of the Explosives Act, 1884.

[Placed in Library. See No. L.T. 10449-A/17/23]

II. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the National Institute of Design (NID) Haryana, Kurukshetra, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10759/17/23]

Reports and Accounts (2021-22 and 2022-23) of RPCAU, Pusa, Samastipur and ICAR, New Delhi and related papers

SUSHRI SHOBHA KARANDLAJE: Sir, I lay on the Table—

(i) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 31 of the Dr. Rajendra Prasad Central Agricultural University Act, 2016:-

- (a) Annual Report of the Dr. Rajendra Prasad Central Agricultural University (RPCAU), Pusa, Samastipur, Bihar, for the year 2021-22.
- (b) Annual Accounts of the Dr. Rajendra Prasad Central Agricultural University (RPCAU), Pusa, Samastipur, Bihar, for the year 2021-22 and the Audit Report thereon.